

ITEM NO.1 Court 5 (Video Conferencing)

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3010/2020

JAGAT GURU SHANKARCHARYA JYOTISHPEETH
P.S.S.N SARASWATI

Appellant(s)

VERSUS

SWAMI VASUDEVANAND SARASWATI DISCIPLE OF
S.H.N. SARASWATI

Respondent(s)

IA No. 40048/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 65398/2020 - EARLY HEARING APPLICATION
IA No. 134229/2017 - EXEMPTION FROM FILING O.T.
IA No. 715/2019 - EXEMPTION FROM FILING O.T.
IA No. 65399/2020 - EXEMPTION FROM PAYING COURT FEE
IA No. 3769/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 3011/2020

(FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 141271/2017

FOR EXEMPTION FROM FILING O.T. ON IA 141272/2017

FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 141273/2017

IA No. 141271/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 141272/2017 - EXEMPTION FROM FILING O.T.

IA No. 141273/2017 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 04-02-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Ms. Taruna Ardhendumauli Prasad, AOR
Ms. Santeega Mandal, Adv.
Mr. Parth Awasthi, Adv.

For Respondent(s) Mr. P. S. Patawalia, Sr. Adv.
Mr. Santosh Kumar, Adv.
Mr. V. Sushant Gupta Adv.
Mr. Rajiv Ranjan Mishra, Adv.
Mr. Mushtaq Ahmad, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No.11752 of 2021 IN CIVIL APPEAL NO.3010 OF 2020

Heard learned counsel for the parties. The respondent has no serious objection to carry out the changes in the order dated 04.10.2018 as requested in this application, but has insisted for clarifying the position that the application is filed by the Power of Attorney of the appellant. We order accordingly.

This application is allowed in the above terms.

(JAGDISH KUMAR)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)